

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 4033  
(To be answered on the 19<sup>th</sup> December 2024)**

**FLYING TRAINING IN INDIA**

**4033. SHRI S JAGATHRATCHAKAN**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government agrees with the view that India, with its vast geographical area and excellent weather conditions conducive for flight training, should be the prime destination for flying training for the world;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken/proposed to be taken by the Government in this regard keeping in view the fact that in 1980s and 1990s, trainees from countries like Iran, Jordan, Palestine, Afghanistan, Sri Lanka, Bhutan and several other African nations used to come to India for flight training?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) and (b) Flying Training in India is undertaken at Directorate General of Civil Aviation (DGCA) approved Flying Training Organisations (FTOs).**

**DGCA being the safety regulator does not propose any specific sites for establishment of FTOs. The individual / organisations are free to identify and propose the intended place /site for setting up FTO for Flying Training, subject to necessary clearances from other concerned organisations such as Airports Authority of India (AAI), Ministry of Defense, Ministry of Home Affairs (MHA) and Airport Operator etc.**

**(c) As per the extant regulations, there is no restriction for foreign nationals to undertake Flying Training at DGCA approved FTOs in India subject to clearance from MHA, Ministry of External Affairs (MEA) etc. as applicable.**

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